

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 201
CP No. 70(ND)/2016
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Government of Rajasthan

...Petitioner

Versus

M/s Man Industrial Corporation Ltd. & Ors.

... Respondents

In pursuant to notification dated 10.04.2024 issued by Registrar with the approval of Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT Jaipur Bench on 19.04.2024 as General Lok Sabha Election are scheduled on 19.04.2024 in Jaipur.

Therefore, matter listed on the day is re-posted to 22.04.2024.


(Prabhu Dayal Sewda)
Court Officer

April 19, 2024